

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 248 of 2012**

**Dated : 26<sup>th</sup> July, 2013**

**West Central Railway**

**... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission**

**... Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matters on **21.08.2013**.

**COURT MASTER**